Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 209 of 2012

Dated : 23rd November, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

West Central Railway .... Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. A.S. Singh for
Mr. R.V. Sinha

ORDER

At the request of the learned counsel for the Appellant, Post the matter on ***27.11.2012.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm